

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.301

IA(Comp.A)- 259/2022

In

CP-143/ND/2022

IN THE MATTER OF:

M/s. Anna Katina Antoniades

Vs.

Lulu And Sky Brands Pvt Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 241(1)&242(4)

Order delivered on 06.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shyam Babu, Advocate

For the Respondent : Mr. Pankaj Agarwal, Mr. Shashwat Srivastava,
Advocates

ORDER

List the matter before the Regular Bench on **20.03.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)